

ITEM NO.40

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Transfer Petition(s) (Civil) No(s). 3297/2023

NEHA SHEKHAR

Petitioner(s)

VERSUS

HARSH SHEKHAR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.257522/2023-STAY APPLICATION
IA No. 257522/2023 - STAY APPLICATION)

Date : 31-01-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. Ambhoj Kumar Sinha, AOR
Mr. Ashish Verma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As requested, three weeks time, is granted to sole respondent to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

MAHESH TANAJIRAO PATANKAR
Registrar